

F. No. C-50/03/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 13th March, 2019

To,

All Chief Commissioners/Director Generals in CBIC.

Subject: General Elections to the Lok Sabha and Legislative Assemblies of some States, 2019- Briefing meeting of Expenditure Observers– Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol.I dated 12th March, 2019 received from Shri Rajan Jain, Under Secretary, Election Commission of India on the subject mentioned above.

2. Chief Commissioners/ Director Generals are requested that the officers under their control may be instructed not to attend the Brief Meeting at **Auditorium Hall, Vigyan Bhawan, Rajpath, Rajpath Area, Central Secretariat, New Delhi** on **14.03.2019** as per the instructions contained in the aforesaid letter dated 12.03.2019.

Yours faithfully,

Encl . As above.


(S.A. Ansari)

Under Secretary to the Government of India
Tel.No. 011-23095529

Encl. as above

Copy to:

1. The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.


(S.A. Ansari)

Under Secretary to the Government of India

MOST IMMEDIATE
By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. I

Dated: 12th March, 2019

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Elections to the Lok Sabha and Legislative Assemblies of some States, 2019-
Briefing meeting of Expenditure Observers – Reg.

Sir,

I am directed to refer to the Commission's letter of even number dated 08.03.2019 and to state that following Expenditure Observers have requested the Commission to relieve them from Expenditure Observer duty. Therefore, the Commission has relieved them from attending briefing meeting scheduled on 14.03.2018. The Expenditure Observers are as under:-

1. Karan Thapar, IRS(C&CE):09 (R-18660)
 2. Harshvardhan Rai, IRS(C&CE):10 (R-20299)
 3. Sukhchain Singh, IRS(C&CE):09 (R-19739)
 4. Braj Lal Meena, IRS(C&CE):08 (R-17323)
 5. Raasal Dwivedi, IRS(C&CE):11 (R-23905)
 6. Amar Bahadur Singh, IRS(C&CE):11 (R-21663)
 7. Kuldeep Kumar Singh, IRS(C&CE):10 (R-21594)
 8. Kshitendra Verma, IRS(C&CE):08 (R-20326)
 9. M. Ur. Rehman Farooqui, IRS(C&CE):09 (R-23893)
2. You are requested to intimate the above mentioned 09 Expenditure Observers not to attend briefing meeting and to furnish names of substitutes in place of them with direction to attend briefing meeting scheduled on 14.03.2019 at Vigyan Bhawan, New Delhi.

Yours faithfully,



(RAJAN JAIN)
UNDER SECRETARY
(khakhlaryanup@eci.gov.in)